

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/291(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	RAMDHANI BUILDCON PRIVATE LIMITED VS ROC BIHAR
UNDER SECTION	SEC 252 (3)

Appearance via video conference/physically

For the Petitioner

Mr. Surendra Singh Adv.

For the Suptarshi Dutt

Mr. Arunabha Sen Gupta, Adv.

Ms. Shagufta Yasmin, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **20.08.2024**.

**Satyajit Roy
(Court Officer)**